

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-57(PB)/2017
CA NO.

CORAM:

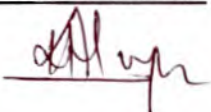
PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

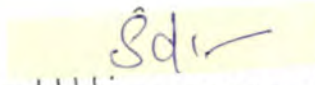
NAME OF THE COMPANY: Jai Sukh Developers Pvt. Ltd. & Ors.

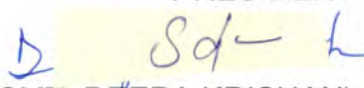
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AMOL VYAS.	Advocate	Applicants	

ORDER

Order Reserved.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta